

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.04.2022 (THURSDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Restoration Application No. 04 of 2021 in Comp. App. (AT) (Ins) No. 136 of 2020	Seema Sundd Vs. Investors Clinic Infratech Pvt. Ltd.	Davesh Bhatia	Alok Aggarwal Akanshka Sharma Simran Arora

For Admission (Fresh Cases)

2.	Comp. App. (AT) No. 49 of 2022	Soumen Chatterji Vs. Subhendu Kumar Paul & Ors.	Niladree Chatterjee	Sourav Gupta-R1
3.	Comp. App. (AT) No. 53 of 2022	GAV Developer Pvt. Ltd. Vs. Shubh Advisors Pvt. Ltd. & Ors.	Manish Kumar	
4.	Comp. App. (AT) No. 56 of 2022	Pradip Banik & Anr. Vs. Ajit Banik & Ors.	Neha Tandon	
5.	Competition App. (AT) No. 11 of 2022	Nishant Bhutada Vs. Vs. Competition Commission of India & Ors.	Harpreet S. Gupta	Shama Nargis Samir R Gandhi-R2 Shashank Gautam Sreemoyee Deb-R3 Riya Seth Amarjit S. Bedi-R4

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 695-696 of 2021	Gouri Shankar Chatterjee Vs. State Bank of India & Anr.	Saurabh Jain	Om Narayan Raj-R1 Vikash Singh-R3 Sanjit Kr. Nayak-R2
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For Hearing

7.	Comp. App. (AT) No. 50 of 2022 (PH) (With Defects)	Institute of Gastro & Kidney Care Pvt. Ltd. Vs. Dr. Kedarnath Panda & Ors.	Neeraj K. Gupta	Manisha Chaudhary Naveen Dahiya-R1 to 3 Patit P.Bishwash-R4 to 15
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8.	Comp. App. (AT) (Ins) No. 414 of 2021	Doha Bank Q.P.S.C. & Ors. Vs. Anish Nanavaty & Ors.	Shubhabrata Chakraborti	Aishani Das Rishabh Jalsani-R1 Saloni Thakker-R2 Nilang Desai-R3 Nishi Bhankharia-R4 & R5
9.	Comp. App (AT) (Ins) No. 895 of 2019	AMI Alloys Vs. Rappid Valves (India) Pvt. Ltd.	Aditya A. Pande	Anando Mukherjee Zaid A. Khan
10.	Comp. App. (AT) (Ins) No. 46 of 2020	Symbol Vinimay Pvt. Ltd. Vs. Champa Impex Pvt. Ltd.	Shruti Agarwal	Chayan Gupta
11.	Comp. App. (AT) (Ins) No. 357 of 2020	Rajesh Kumar Tripathi Vs. Era Housing & Developers (P) Ltd & Ors.	Apoorv Agarwal	Sunil Kumar Gupta-R1 Vikram Kumar-R3 Swapnil Gupta-R6 Anand-R7 to R9 Niharika Sharma-R2, R4, R5, R7 & R9
12.	Comp. App. (AT) (Ins) No. 413 of 2021	Damodar Valley Corporation Vs. Shriramrathi Steels Pvt. Ltd & Anr.	Madhumita Bhattacharjee	Ishaan Saha-R2
13.	Comp. App. (AT) (Ins) No. 488 of 2021	Piramal Capital & Housing Finance Ltd. Vs. SGS Construction and Developers Pvt. Ltd. & Ors. With	Liz Mathew	Saurabh kalia Aaryan Sharma Pallav Saxena-R1 & R2
14.	Comp. App. (AT) (Ins) No. 489 of 2021	Piramal Capital & Housing Finance Ltd. Vs. Surana Construction (Chembur) With	Liz Mathew	Yash Anand
15.	Comp. App. (AT) (Ins) No. 566 of 2021	SGS Construction and Developers Pvt. Ltd & Anr. Vs. Piramal Capital & Housing Finance Ltd.	Saurabh Kalia	Liz Mathew
16.	Comp. App. (AT) (Ins) No. 597 of 2021	Nagaragro Farmer Producer Company Ltd. Vs. Harneshwar Agro Products Power & Yeast (I) Ltd.	Shivek Trehan	CA Jigar Shah PCS Dhiren R Dave
17.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. & Ors. Vs. IDIO Construction & Industries (India) Ltd. & Ors.	Rohit Chaudhary Nesar Ahmad	S. Sanyal Subhro Sanyal

18.	TA (AT) Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super Cassettes Industries Pvt. Ltd. Vs. Competition Commission of India & Anr. With	Amit Mishra	Ritwik Bhattacharya
19.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. Competition Commission of India & Anr.	Naval Satarawala Chopra	Amit Mishra

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By order of Hon'ble Chairperson
-sd/-
Registrar